

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6557 OF 2002

STATE OF A.P. & ANR.

Appellant (s)

VERSUS

T. YADAGIRI REDDY & ORS.

Respondent(s)

(With appln.(s) for permission to file additional documents and with prayer for interim relief and office report)

Date: 15/10/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE V.S.SIRPURKAR

For Appellant(s) Mr.R.Sundarvardhana, Sr.Adv.
Mr.Manoj Saxena, Adv.
Mr.Rajneesh Kr.Singh, Adv.
Mr.T.V.George,Adv.

For Respondent(s) Mr.P.P.Rao, Sr.Adv.
Mr.K.Maruthi Rao, Adv.
Mr.Tulasi Reddy, Adv.
Ms.K.Radha, Adv.
Mrs. Anjani Aiyagari,Adv.

UPON hearing counsel the Court made the following
ORDER

Mr.R.Sundarvardhana, learned senior counsel appearing on behalf of the appellants commenced his arguments at 12.25 p.m. and concluded at 3.40 p.m.

List on 21.10.2008 as part-heard.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master